

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. OA. 154 of 1997

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. B. P. Singh, Administrative Member

1. Dipak Kumar Roy
2. Mrinal Kanti Paul
3. Pabitra Kumar Ghosh
4. Tridib Kumar Sen
5. Sashikanta Raghunath Dandekar
6. Chandra Kant Jha
7. Barid Baran Das
8. Prasanta Kumar Mondal
9. Khetra Nath Kaibatya
10. Ratneswar Lal

... Applicants

- Versus -

1. Union of India, Service through the General Manager, S.E.Rly., 11, Garden Reach Road, Calcutta - 700 043.
2. General Manager, South Eastern Rly., 11, Garden Reach Road, Calcutta - 700 043.
3. Chief Personnel Officer, S.E.Railway, 11, Garden Reach Road, Calcutta - 700 043.
4. Chief Operating Supdt., S.E.Railway, 11, Garden Reach Road, Calcutta - 700 043.
5. Divisional Railway Manager, S.E.Railway, Adra, Dist. - Purulia.
6. Sr. Divisional Personnel Officer, S.E.Railway, Adra, Dist. Purulia.
7. Sr. Divisional Operation Manager, S.E.Railway, Adra, Dist. Purulia.
8. Railway Board, service through the Chairman, Rail Bhawan, New Delhi - 110 001.

... Respondents

For the applicant(s) : Mr. S.K. Dutta, counsel

For the respondents : Ms. S. Banerjee, counsel

Heard on : 30.10.2000

Order on: 30.10.2000

ORDER

D.Purkayastha, J.M.:-

Heard 1d. counsel of either parties. Mr. S.K. Dutta, 1d. counsel appearing on behalf of the applicants submits that the case is covered by the judgement dated 4.8.2000 passed in O.A.

No. 1319 of 1996 (Suresh Ch. Das & Ors. Vs. Union of India & Ors.) and as such, the case may be disposed of in the light of the aforesaid judgement. Ms. S. Banerjee, 1d. counsel appearing on behalf of the respondents submits that the Department is considering the case of the applicant in the light of the aforesaid judgement of the Hon'ble Tribunal.

2. In view of the aforesaid facts and circumstances of the case, we direct the respondents to grant relief to the applicants within three months from the date of communication of this order in the light of the aforesaid judgement dated 4.8.2000 passed in O.A.no. 1319 of 1996. With this observation, application is disposed of awarding no costs.

Singh

B.P. SINGH
MEMBER(A)

10/10/2000

D.PURKAYASTHA
MEMBER (J)

a.m.